

2799  
25/02/21

श्री दीपक  
24.2.2021

अ.स. (क.स.)  
24/2/2021

### Declaration of Assets and Liabilities

Year 2021

I, Satyendra Kumar Singh son of Sri Dewak Prasad Singh, aged 53 years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Senior Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance etc.) of myself, my spouse and dependants\*:

#### A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr.No.	Description	self	Spouse Name(s): Sudha Kumari	Elder Son Ravi Ranjan Kumar (Employed)	Dependant-1 Name: Shashi Shekhar	Dependant-2 Etc.Name
(i)	Cash	3000/-	2,000/-			
(2)	Deposits in Banks, Financial Institutions And non- banking Financial Companies	3,74,467/- (Saving Account) 5,00,000/- (Term Deposit)	1,01,129/- (Saving Account) 5,00,000/- (Term Deposit)  RD-5,000/-P.M.		8,506/- (Saving Account)	
(iii)	Bonds, Debentures and Shares in companies	25,000/- (Sahara India)			NIL	
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 42936/-Yearly (Without GST) Kotak Life 20097/-Yearly (Without GST)	LIC Premium: 41919/-Yearly (Without GST)		LIC Premium 3568/-Yearly	
(v)	Motor Vehicles (details of make etc.)	M.Cycle-one BR-1AB-9809 Car-110Magna BR-01BL1025	-NIL-		M.Cycle-one BR01E W8098	
(vi)	Jewellery (give details weight and value)	-NIL-	Gold- 70 gm Silver- 100 gm  Value-4,00,000/- (Aprox)		NIL	

(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-		NIL	
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Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### B. Details of Immovable assets

[ Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name Sudha Kumari (Employed)	Elder Son Ravi Ranjan Kumar Employed	Dependant-1 Name Shashi Shekhar	Dependant-2 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	1-Vill- Fatehpur, PO-Raghopur Dist.-Vaishali Khat No- 37.38& 458 रकबा- 1.43 एकड़ (पैतृक सम्पत्ति से प्राप्त) Khata No 73 Plot No 831/2806 रकबा- 34.5 डी0 भैल्यू-60 लाख (लगभग) 2.ग्राम-बनरझुला, जिला-राजविराज(नेपाल) रकबा-0.5 एकड़ (पैतृक सम्पत्ति) 3- Vill-Simri, PS-Sakra Dist-Muzaffarpur खाता नं0- 49 रकबा 174.92 डी0 (पैतृक सम्पत्ति से प्राप्त)	Vill-Simri,PS-Sakra Dist-Muzaffarpur  खाता नं0-21 खंसग 1105 रकबा- 9 डी0 भैल्यू- 2 लाख		NIL	
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	1-ग्राम-हटिया, जिला-राँची(झारखंड) खाता नं0-91 प्लॉट-1086 रकबा- 6 डी0 भैल्यू- 20 लाख (लगभग)	1-ग्राम-दरियापुर खैरायली ग्रखंड-सम्पतचक्र, पटना खाता नं0-4 प्लॉट 409 रकबा- 1688 वर्गफीट 2-ग्राम-नरथपुर पैठानी ग्रखंड-फुलवारी,पटना खाता नं0-129,प्लॉट-328 रकबा- 1701.25 वर्गफीट भैल्यू- 50 लाख		NIL	

(iii)	Buildings (Commercial and residential ) - location(s) - Survey / door number(s) -Extent (Total measurement ) -Current market value	I -- ग्राम- धनौत, दानापुर जिला- पटना स्थित खाना नं०-311, प्लॉट-75 रकबा- 1640 वर्गफीट में निर्मित पूर्णतः श्रवणीय मकान G+3 ( डेड करेड लगभग)	-NIL-			
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-			-NIL-
(v)	Other (such as interest in property )	-NIL-	-NIL-			-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :  
[ Note : Please give separate details for each item )

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	-NIL-	
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments	-NIL-	

	dealing with supply of water.		
	(c) dues to departments dealing with supply of electricity	-NIL-	

	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y.- 2021-20 Total Tax Credit- 3.07,810/- PAN No- AKGPS 5160F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]		
	(iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	2069/-Paid (F.Y. 2020-21)	

**C. Personal Details**

GPF/CPF/PRAN No. :-

PTS/BLA-15

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

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Class/Group :- (A/B/C)

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Cadre :-

Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service.  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *S.K. Singh* .....  
24/02/21

Name of Employee - Satyendra Kumar Singh

Designation - Senior Reporter

Department -Bihar Vidhan Sabha Sachiwalaya

Place :.....*Patna*.....

Date:.....